



2026:AHC-LKO:4687-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 560 of 2026

Shabana Bano

.....Petitioner(s)

Versus

State Of U.P. Thru. Addl. Chief Secy. Nagar Vikas
Lko. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Anil Kumar Tiwari, Ujjawal Tewari
Counsel for Respondent(s)	: C.S.C.

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard learned Counsel for the petitioner, Shri B.K. Singh, learned Counsel for the respondent No.4 and learned Standing Counsel for the State.
2. The petitioner alleges encroachment and attempts to encroach his land by the respondent No.4 and his officials/employees. The petitioner may approach respondent No.4 raising his grievance, if any, or avail such other remedies as may be permissible in law as we cannot enter into such questions which may require an inquiry into facts and evidence.
3. With the aforesaid observations, the writ petition is **disposed of.**

(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 21, 2026

-Piyush-